

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:1819  
ANSWERED ON:05.03.2015  
IMPACT OF POWERLOOM CLOTH MAKING UNITS  
Muddahanumegowda Shri S.P.

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether any assessment or survey has been done by the Government about the impact of powerloom cloth making units in the production of sarees, dhotis, towels, lungis, bedsheets, etc.;
- (b) if so, the details thereof;
- (c) whether it is a fact that the above are reserved for handloom sector under the Handloom (Reservation of Articles for Production) Act; and
- (d) if so, the reasons that the Union Government in coordination with State Governments, is not implementing the above Act in its true spirit?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

- (a): No, madam.
- (b): Not applicable in the view of (a) above.
- (c) & (d): With a view to protecting the interests of the Handloom weavers, at present, 11 products have been reserved under the Handlooms Reservation Order of September, 2008 as per provisions of the Handlooms (Reservation of Articles for Productions) Act, 1985. The provisions of the said Act are being enforced by the Office of the Development Commissioner (Handlooms) with the support of Central and State Enforcement agencies.